

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Modified Tatkal Scheme for LPG connection will not affect the persons on the waiting list as it provides LPG connection to a person who is in urgent need of LPG connection. As per the enrolment plan, LPG connection will be made available to the persons on the waiting list with the distributors, as usual.

(b) Yes, Sir.

(c) Yes, Sir. As stated in (a) above, LPG connections will also be made available to the persons on the waiting list, as before.

(d) Not applicable in view of above.

Production of natural gas from Bombay High

2788. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) the details of natural gas produced from Bombay High during the last three years, year-wise;

(b) the amount of annual royalty the Government of Maharashtra recommended during the above period; and

(c) whether it is a fact that a major portion of gas from the Bombay High is wasted in flammings up; if so, the details thereof and the steps taken to control the wastage?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) and (c) The details of natural gas produced and flared in Bombay High during the last three years is given below:—

Production and Flaring of Natural Gas in Bombay High

(MMSCMD)

Years	Produced	Flared	% of flaring
1993-94	12.43	1.12	9.0
1994-95	13.35	1.23	9.2
1995-96	15.46	1.11	7.2

The flaring of gas in Bombay High is mainly due to technical requirements of field operations, fluctuations in consumer demand and has been reduced to the minimum under the present scenario. It has been reduced overtime through implementation of gas flaring reduction project, creation of adequate infrastructure for compression, dehydration and transportation of gas from off-shore platforms to the shore terminals.

(b) No royalty was paid to Government of Maharashtra since in respect of oil and gas production from off-shore area, the royalty is payable to the Central Government.

Supply of gas to Ramgarh Power Plant at reasonable rates

2789. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government had fixed a special price of Rupees 350 per kilo cubic metre in February, 1988, for supply of gas to three MW Ramgarh plant, which was availed upto March, 1989;

(b) whether Government are aware that this gas price has resulted in exorbitant cost of power generation as Ramgarh G.T.P.P. contains about 62% nitrogen, apart from gas transportation charges borne by R.S.E.B.; and

(c) if so, whether Government propose to revise/fix the gas price at a reasonable level for power generation at Ramgarh G.T.P.P.?